

OFFICE OF THE DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI

CIRCULAR

The SCJ-cum-RC posted at East District, Karkardooma Courts, Delhi, is hereby directed to mark the fresh suits/appeals etc. between 4.00 p.m. to 5.00 p.m. every day and preferably distribute all the assigned/marked files to the courts concerned on the same day.

It is further directed that Advocates be informed to appear in the concerned courts at 2.00 p.m. in the following day for hearing of fresh suits/appeals etc.

Rakesh Tewari
(Rakesh Tewari) 15/2/19

District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 1528-1537 /D&SJ (East)/KKD/Delhi

Dated 15/2/19

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi.
2. The District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The SCJ-cum-RC/ JSCC-cum-ASCJ-cum-GJ/ ACJ-cum-CCJ-cum-ARC/ Civil Judge, East District, Karkardooma Courts, Delhi.
4. The President, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
5. The Hony. Secretary, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.), Filing Section, Judicial Branch, East District, Karkardooma Courts, Delhi.
7. For uploading on Layers System, Karkardooma Courts, Delhi.
8. For uploading on centralized website through Layers.
9. Notice Boards.
10. File concerned.

Rakesh Tewari
District & Sessions Judge: East District
Karkardooma Courts, Delhi.